

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 194 of 1995

Wednesday, this the 8th day of February, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. PC Mani,
S/o PK Balakrishnan Nair,
Ponparathalik,
Perampra PO, Calicut. .. Applicant

By Advocate Mr. MR Rajendran Nair

Vs.

1. The Assistant Superintendent
of Post Offices,
Vadakara South Sub Division.

2. The Chief Postmaster General,
Kerala Circle, Trivandrum. .. Respondents

By Advocate Mr. Varghese P Thomas

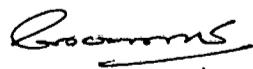
O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

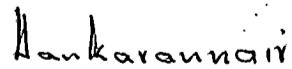
Applicant, a retrenched Extra Departmental Mail Carrier seeks a direction to appoint him in the vacancies, said to be available at Eravathoor, Karayad and Cheruvannoor. We find that he has made A-3 representation in this behalf and that it is pending consideration before 1st respondent. We direct 1st respondent to pass appropriate orders on A-3 representation as expeditiously as possible, and not to fill up the three vacancies till the disposal of A-3 representation.

2. We dispose of the application as aforesaid. No costs.

Dated the 8th February, 1995.



S.P.BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN